

**IN THE INCOME TAX APPELLATE TRIBUNAL,
'C' BENCH, KOLKATA**

**Before Shri Rajpal Yadav, Vice-President (KZ)
&
Shri Rajesh Kumar, Accountant Member**

**I.T.A. No. 1477/KOL/2018
Assessment Year: 2014-2015**

***Raj Kumar Agarwal,.....Appellant
12A, N.S. Road, Kolkata-700001
[PAN: ADAPA3325R]***

-Vs.-

***Income Tax Officer,.....Respondent
Ward-36(1), Kolkata,
Aayakar Bhawan Poorva,
110, Shanti Pally,
Kolkata-700107***

Appearances by:

N o n e, appeared on behalf of the assessee

N o n e, Addl. CIT, appeared on behalf of the Revenue

Date of concluding the hearing : January 09, 2023

Date of pronouncing the order : January 19, 2023

O R D E R

Per Rajpal Yadav, Vice-President (KZ):-

The assessee is in appeal before the Tribunal against the order of Id. Commissioner of Income Tax (Appeals)-10, Kolkata dated 02.02.2018 passed for A.Y. 2014-15.

2. In this case, the assessee has moved an application dated 6th January, 2023 stating therein that the assessee has resolved the issue in dispute with the Revenue under Vivad Se Viswas Scheme. For buttressing this plea, the

assessee has filed a copy of Forms No. 3 & 4, which is being placed on record. Since the assessee has resolved the issue in dispute with the Department, therefore, there is no idea to keep this appeal pending. Accordingly, we dismiss this appeal of the assessee on the ground that dispute has been resolved under Vivad Se Viswas Scheme.

3. In the result, the appeal filed by the assessee is dismissed.

Order pronounced in the open Court on 19th January, 2023.

Sd/-

**(Rajesh Kumar)
Accountant Member**

Sd/-

**(Rajpal Yadav)
Vice-President (KZ)**

Kolkata, the 19th day of January, 2023

- Copies to :* (1) **Raj Kumar Agarwal,
12A, N.S. Road, Kolkata-700001**
(2) **Income Tax Officer,
Ward-36(1), Kolkata,
Aayakar Bhawan Poorva,
110, Shanti Pally, Kolkata-700107**
(3) Commissioner of Income Tax (Appeals)-10,
Kolkata;
(4) Commissioner of Income Tax- ;
(5) The Departmental Representative
(6) Guard File
TRUE COPY

By order

*Assistant Registrar,
Income Tax Appellate Tribunal,
Kolkata Benches, Kolkata*

Laha/Sr. P.S.